

**F.No. J-11017/21/2017-Judicial**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**(Judicial Section)**

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Shastri Bhawan, New Delhi,  
Dated 8<sup>th</sup> March, 2019

**ORDER**

The President is pleased to **engage** Shri Ramakant Sharma, Advocate as a Senior Panel Counsel for conducting Central Government litigation (except cases of Railways & Taxation) before the High Court of Patna, as mentioned in the table below, for a period of three years from the date of this order or until further orders, whichever is earlier:-


**High Court of Patna**

**Senior Panel Counsel**

<b>Name of Advocate (S/Shri)</b>	<b>Contact details</b>	<b>Enrollment No.</b>
Ramakant Sharma	202-A & 501B, R. N. Apartment, IAS Colony, Kidwaipuri, Patna-800001 Mob: 9931717566 Tel: 0612-2534771	861/1981

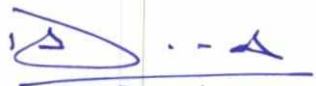
2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. & 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(S. R. Mishra)  
Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. S. D. Sanjay, ASGI, Patna High Court, 205, Venkatesh Apartment, Near Land Development Bank, Buddh Marg, Patna-800001 (Bihar).
3. The Registrar, High Court of Patna, Bihar.
4. Shri Anjani Kumar Sharan, Asstt. SGI, Patna High Court, Satguru Sadan, Road No. 13-B, Rajendra Nagar, Patna-800016 (Bihar).
5. Shri Ramakant Sharma, Sr. Panel Counsel as above.
6. One copy of this order has been uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)  
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